	(Fi	iling under clause (d	ca) of sub-regulation	(2) of regulation 13	the IBBI (Insolvency	Resolution Process	for Corporate Perso	ns) Regulations 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors					0.00				Annexure 2.
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	1657010987	1	1609510987	29.98	0	0	47500000	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	12	4661952379	5	3376744542	62.89	0	1285207837	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)					0.00				<u>Annexure 5</u>
6	Operational creditors (Employees)	4	19187151	0	0	0.00	0	18000000	1187151	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	5	706236330	4	364610016	6.79		270015	341356299	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	14	167055648	11	18450043	0.34		132383132	16222473	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				Annexure 9
	Total	36	7211442495	21	5369315588	100.00	0	1435860984	406265923	